

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70904 of 2018

(Arising out of Order-in-Appeal No.198/ST/Appeal/Audit LKO/2018 dated 28.03.2018 passed by Commissioner (Audit) Central Goods & Services Tax & Central Excise, Lucknow)

M/s Anand Projects Ltd.,

.....Appellant

(956, Saikripa, Gandhi Nagar Lalitpur-284003 U.P.)

VERSUS

Commissioner of Central GST &

Central Excise, Kanpur

....Respondent

(117/7, Sarvodaya Nagar

